Assistance to farmers affected by floods and soil erosion

- 636. SHRI PANKAJ BORA: Will the Minister of AGRICULTURE be pleased to state:
- (a) the number of farmers affected by various natural calamities in the country, particularly by floods and soil erosion, during the last three years and current year, till date, State-wise;
- (b) whether any special measure and steps have been taken by Government to facilitate such affected farmers with financial assistance, rehabilitation package and other incentives; and
- (c) if so, the details of number of such affected farmers covered till date and the number of farmers remaining?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALANJIBHAI KUNDARIA): (a) Details of crop area affected by eligible/ notified natural calamities e.g. drought, flood, hailstorm etc. vis-à-vis number of farmers affected, Statewise, during last three years and current year are given is Statement-I (See below).

(b) and (c) State Governments initiate necessary relief measures to farmers in the wake of eligible/notified natural calamities from State Disaster Response Fund (SDRF) which is readily available with them. Additional financial assistance to State Government, over and above SDRF, is considered from National Disaster Response Fund (NDRF) on receipt of relief memoranda from State Governments and in accordance with extant norms and procedures.

The extant NDRF/SDRF norms inter-alia provide for assistance to the farmers in the form of Agriculture input subsidy (where crop loss is 50% and above) for damage caused to all types of agriculture and horticulture crops due to the notified natural disasters. The level of assistances are ₹ 4,500/- per ha. for rainfed crops, ₹ 9,000/- per ha. for assured irrigated crops, subject to minimum assistance not less than ₹750 and restricted to sown areas, and ₹ 12,000/- per ha. for all type of perennial crops, subject to minimum assistance not less than ₹ 1500/- and restricted to sown areas, where crop loss is more than 50% and above.

Relief to the farmers are provided by respective State Governments. Details of additional central assistance released to the States from NDRF during last three years and current year are given is Statement-II (See below).

Financial assistance from SDRF and NDRF is for providing immediate relief and is not to be construed as compensation for loss/damage to crops. Farmers are also entitled for compensation under the Weather Based Crop Insurance Scheme (WBCIS) and National Agricultural Insurance Scheme (NAIS) as per extant procedure.

Statement-I

Details indicating affected crop area and number of farmers by eligible natural calamities

(Area in lakh ha., Number in lakh)

		(Area III lakii IIa., ivuliidei III lakii)								
S1.	State	2011-12		2012-13		2013-14		2014-15		
No.		Affected Crop Area	No. of Farmers	Affected Crop Area	No. of Farmers	Affected Crop Area	No. of Farmers	Affected Crop Area	No. of Farmers	
1.	Andhra Pradesh	30.20	26.26	14.03	12.20	21.91	19.05	3.30	2.87	
	(including Telangana)									
2.	Arunachal Pradesh	-	-	0.13	0.11	2.20	1.91	0.22	0.19	
3.	Assam	4.17	3.63	3.28	2.85	0.01	0.01	3.67	3.19	
4.	Bihar	-	-	0.08	0.07	18.82	16.37	1.16	1.01	
5.	Chhattisgarh	-	-	-	-	-	-	0.00	0.00	
6.	Himachal Pradesh	1.56	1.36	1.57	1.37	0.53	0.46	0.14	0.12	
7.	Goa	-	-	-	-	0.04	0.03	-	-	
8.	Gujarat	-	-	18.07	15.71	-	-	-	-	
9.	Haryana	0.72	0.63	-	-	-	-	-	-	
10.	Jammu and Kashmir	-	-	-	-	-	-	6.48	5.63	
11.	Jharkhand	-	-	-	-	-	-	-	-	
12.	Karnataka	30.17	26.23	15.45	13.43	11.38	9.90	0.58	0.50	
13.	Kerala	1.18	1.03	1.73	1.51	0.11	0.10	0.20	0.17	

14.	Madhya Pradesh	-	-	-	-	20.81	18.10	-	-
15.	Meghalaya	-	-	-	-	-	-	0.16	0.14
16.	Maharashtra	31.11	27.05	48.29	41.99	25.18	21.90	-	-
17.	Manipur	-	-	-	-	-	-	-	-
18.	Nagaland	-	-	0.73	0.63	0.08	0.07	0.18	0.16
19.	Odisha	4.19	3.64	0.02	0.02	11.00	9.57	3.65	3.17
20.	Punjab	-	-	0.03	0.02	4.00	3.48	1.06	0.92
21.	Rajasthan	-	-	35.52	30.89	-	-	-	-
22.	Sikkim	0.14	0.12	0.10	0.09	-	-	-	-
23.	Tamil Nadu	2.10	1.83	10.62	9.24	-	-	-	-
24.	Tripura	-	-	-	-	-	-	0.02	0.01
25.	Uttar Pradesh	5.25	4.57	0.04	0.04	13.33	11.59	20.35	17.70
26.	Uttarakhand	-	-	0.39	0.34	0.36	0.32	0.01	0.01
27.	West Bengal	0.09	0.08	0.02	0.02	1.31	1.14	0.51	0.44
28.	Puducherry	0.17	0.15	-	-	-	-	-	-
		111.05	96.57	150.10	130.52	131.08	113.98	41.69	36.25

^{*}Crop loss >50%, number of farmers estimated based on average land holding 1.15 ha per farmer (Agricultural Census, 2010-11) (As per information received from States, as on 26.11.2014)

Statement-II Release from National Disaster Relief Fund (NDRF) during the year 2011-12 to 2014-15

(₹ in crore)

					(₹ in crore)
Sl.No.	State	2011-12	2012-13	2013-14	2014-15
1.	Andhra Pradesh*	643.39	0	763.53	427.06
2.	Arunachal Pradesh	0	100.44	140.46	10.77
3.	Assam	0	45	0.00	0.00
4.	Bihar	0	0	0.00	0.00
5.	Chhattisgarh	0	0	0.00	0.00
6.	Goa	0	0	0.00	0.00
7.	Gujarat	0	0	0.00	0.00
8.	Haryana	0	0	0.00	0.00
9.	Himachal Pradesh	42.91	45.98	95.84	1.42
10.	J & K	0	0	0.00	0.00
11.	Jharkhand	0	0	0.00	0.00
12.	Karnataka	70.23	679.54	245.68	82.77
13.	Kerala	109.69	34.27	61.74	0.00
14.	Madhya Pradesh	0	0	502.59	83.13
15.	Maharashtra	0	1824.52	1269.11	0.00
16.	Manipur	0	0	0.00	0.00
17.	Meghalaya	0	0	0.00	0.00
18.	Mizoram	0	0	0.00	0.00
19.	Nagaland	0	0	36.60	0.00
20.	Odisha	678.65	6.19185	750.00	0.00
21.	Punjab	0	0	0.00	0.00
22.	Rajasthan	0	0	0.00	0.00
23.	Sikkim	200.38	74.3469	1.02	0.00
24.	Tamil Nadu	523.977	0	453.87	0.00
25.	Tripura	0	0	0.00	0.00
26.	Uttar Pradesh	189.69	0	0.00	0.00
27.	Uttarakhand	0	0	329.50	172.32
28.	West Bengal	0	0	0.00	0.00
29.	Telangana	-	-	-	18.51
	Total	2458.92	2810.29	4649.94	795.98

^{*} Including Telangana till 2013-14.